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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table a copy of the Notification No. G.S.R. 18(E) (Hindi and English versions) published in Gazette of India dated 10th January, 2013 rescinding the Indian Police Service (Special Allowance) Rules, 1977 published in Notification No. G.S.R. 649(E) dated 18th October, 1977 under sub-section (2) of Section 3 of the All India Services Act, 1951.

(Placed in Library, See No. LT 8471/15/13)